COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CRLA/718/2026 IA 1/2026 Spl Leave Petition IA 2/2026 Condone Delay in Rep	VEGA NAGA MALLIKA Vs AREKUTI RAJASEKHAR REDDY	M R K CHAKRAVARTHY	PUBLIC PROSECUTOR	KRISHNA
2	CRLA/720/2026 (CRLA/57/2021) IA 1/2026 Dispense with Petition	REDDY KUSUMA KUMARI Vs GORRELA PRAVEEN KUMAR	K. R. RAGHAVENDRA RAO	PUBLIC PROSECUTOR	WEST GODAVARI
3	CRLRC/1360/2026 (CRLA/226/2018) IA 1/2026 Suspension Petition IA 2/2026 Condone Delay Petition	ANAGANI CHANDRASEKHAR ALIAS KALA YADAV Vs A MANOJ	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
4	CRLRC/1361/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition IA 3/2026 Condone Delay Petition	NEELAPU RAJU Vs NEELAPU ALIAS NIDRABANGI RAVALI ALIAS TULASI	T DIWAKAR REDDY	PUBLIC PROSECUTOR	SRIKAKULAM
INTERLOCUTORY (REGULAR BAILS)					
5	CRLP/10510/2026	SHAIK MASTAN Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
6	CRLP/10521/2026	MUNGAMURI YELLAMMA ALIAS PEDDA YELLAMMA Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	PRAKASAM
7	CRLP/10523/2026	MALLA PYDI KRISHNA Vs THE STATE OF ANDHRA PRADESH	CHODAVARAPU VIJAYAKUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
8	CRLP/10526/2026	GUNTA VERAYYA Vs THE STATE OF ANDHRA PRADESH	APPA RAO KOTHURU	PUBLIC PROSECUTOR	VISAKHAPATNAM
9	CRLP/10530/2026	SAMBUNATH JENA Vs THE STATE OF ANDHRA PRADESH	KOPPISETTI PARVATI DEVI	PUBLIC PROSECUTOR	EAST GODAVARI
10	CRLP/10535/2026	CHINTU NIRKI Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	EAST GODAVARI
11	CRLP/10536/2026	SALADI RAMGOPAL ALIAS RAJEEV REDDY ALIAS SUBRAHMANYAM ALIAS GOPAL RAMGOPAL NAIDU ALIAS SUNKARA Vs THE STATE OF ANDHRA PRADESH	MANTAPAMPALLE RAMPRASAD	PUBLIC PROSECUTOR	KRISHNA

INTERLOCUTORY (ANTICIPATORY BAILS)

12	CRLP/10505/2026	L ALI JAFAR Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
13	CRLP/10507/2026	SUBBA RAO ALIAS SIVA Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	PUBLIC PROSECUTOR	GUNTUR
14	CRLP/10524/2026 IA 1/2026 Miscellaneous Petition	GANGULA SUDHEER REDDY Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	PUBLIC PROSECUTOR	ANANTAPUR
15	CRLP/10527/2026	MASSEEL N ALIAS NADINTI MASSEEL Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	PUBLIC PROSECUTOR	CHITTOOR
16	CRLP/10541/2026	GUDUPALLI JAYASIMHA REDDY Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR

COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(BAIL PETITIONS)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
17	CRLP/4497/2026	JEEVA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	PUBLIC PROSECUTOR D KISHORE KUMAR (CELL)	WEST GODAVARI
18	CRLP/4591/2026	EDDALA NETHAJI Vs THE STATE OF ANDHRA PRADESH	OMKAR D	PUBLIC PROSECUTOR SAIDILIP A LEGAL AID M DEEPA	CHITTOOR
19	CRLP/8395/2026	TELAGANENI RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	PALNATI NATRAJESWARA RAO	PUBLIC PROSECUTOR SAZID KALLUR (CELL)	EAST GODAVARI
FOR ORDERS					
20	CRLP/10045/2026	REDROUTHU SRINIVASARAO Vs THE STATE OF ANDHRA PRADESH	P VIVEK	PUBLIC PROSECUTOR CHALLA AJAY KUMAR (C)	GUNTUR
INTERLOCUTORY (REGULAR BAILS)					
21	CRLP/5158/2026	SHAIK JAVEED DADA SAHEB Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	PUBLIC PROSECUTOR D PURNACHANDRA REDDY TAGE WITH CRLP 2259 OF 2025	CHITTOOR
22	CRLP/5958/2026	PONNAM HARI BABU Vs PATAN RABBANI	KILARU NITHIN KRISHNA	ROLLA MADHAVI PUBLIC PROSECUTOR	KRISHNA
23	CRLP/6644/2026 IA 1/2026 Dispense with Petition	MOTHER OF VICTIM Vs B K MUNIRAJA	RAMESH BABU TATAPUDI	BHOOMA MAHARSHI REDDY R SUDHA RANI PUBLIC PROSECUTOR	KRISHNA
24	CRLP/7502/2026 IA 1/2026 Dispense with Petition	GAVVALA MALLESWARI Vs THE STATE OF ANDHRA PRADESH	SANAGA ASHOK KUMAR	PUBLIC PROSECUTOR	YSR KADAPA
25	CRLP/7879/2026	CHEPURI RAJABABU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
26	CRLP/7947/2026	VANTHALA LINGARAJU Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
27	CRLP/8121/2026	SURESH C Vs THE STATE OF ANDHRA PRADESH	JESHTADI SUNIL KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
28	IA/1/2026 Modification CRLP/8374/2026	VANTAKULA MANIKANTA Vs THE STATE OF ANDHRA PRADESH	PULAPALLI BABJI	PUBLIC PROSECUTOR	VISAKHAPATNAM
29	CRLP/8888/2026	MADAPANA SRINIVASA RAO Vs UNION OF INDIA	NAGARAJU PUTCHALA	SURESH KUMAR ROUTHU (SPL PP FOR NCB)	VISAKHAPATNAM

30	CRLP/9069/2026	BALE VIGNESWARA RAO Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (CELL)	WEST GODAVARI
31	CRLP/9107/2026	TITU PRADHAN Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	KRISHNA
32	CRLP/9141/2026	PATIYAN MEET PRADEEP Vs THE STATE OF ANDHRA PRADESH	N PAVAN KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
33	CRLP/9180/2026	SHAIK NAGUL MEERA Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	PUBLIC PROSECUTOR	WEST GODAVARI
34	CRLP/9412/2026	LILU NAYAK Vs THE UNION OF INDIA	DASARI RAMAKOTESWAR RAO	SURESH KUMAR ROUTHU (SPL PP FOR NCB)	VISAKHAPATNAM
35	CRLP/9804/2026 IA 1/2026 Amendment Petition	REPANA PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	CHITTOOR
36	CRLP/9836/2026	JANAM JAGANADHAM Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
37	CRLP/9844/2026	CHAVA SATYA KRISHNA Vs THE STATE OF ANDHRA PRADESH	V VIJAYA VARDHAN	PUBLIC PROSECUTOR C SUNIL KUMAR REDDY	WEST GODAVARI
38	CRLP/9856/2026	SHAIK REHMATHULLA ALIAS TULLA Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (CELL)	KURNOOL
39	CRLP/9867/2026	AJAY KUMAR KASHYAP Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
40	CRLP/9871/2026	NIKHIL THALIYAZICHA Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
41	CRLP/9878/2026	CHETTI RAVIKUMAR ALIAS NANI Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
42	CRLP/9945/2026	MUVVALA RAVI Vs THE STATE OF ANDHRA PRADESH	N INDRASENA REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
43	CRLP/10003/2026	DALLI SAI CHANDU Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	PUBLIC PROSECUTOR	VISAKHAPATNAM
44	CRLP/10231/2026	CHILLI RAMA KALYAN REDDY Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM

45	CRLP/10232/2026	PADDA DURGA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	PUBLIC PROSECUTOR	KRISHNA
46	CRLP/10234/2026	SUNITHA SANJU GHATOLE Vs THE STATE OF ANDHRA PRADESH	KOLLI USHA KIRANMAYEE	PUBLIC PROSECUTOR	VISAKHAPATNAM
47	CRLP/10236/2026	DEVU MADHUSUDANA RAO Vs THE STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	PUBLIC PROSECUTOR	EAST GODAVARI
48	CRLP/10237/2026	PUNNANA RAMBABU ALIAS NIHAN Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	SRIKAKULAM
49	CRLP/10242/2026	VUYYURU NAVEEN KUMAR ALIAS NAVEEN Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR	KRISHNA
50	CRLP/10248/2026	BATHULA DURGA ALIAS BATHULA DURGA RAO Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	PUBLIC PROSECUTOR	GUNTUR
51	CRLP/10259/2026	CHINTAM MOHITH KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	YSR KADAPA
52	CRLP/10264/2026	MORUKURTHI ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	B SRIRAM KARTIK	PUBLIC PROSECUTOR	EAST GODAVARI
53	CRLP/10274/2026	KAJA SURESH BABU ALIAS SURESH Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	PUBLIC PROSECUTOR	WEST GODAVARI
54	CRLP/10283/2026	KUDA RAVI SANKAR Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
55	CRLP/10284/2026	GAJJELA SRINU REDDY(SHOWN AS GAJJALA SRINU REDDY) Vs THE STATE OF ANDHRA PRADESH	P SUBASH	PUBLIC PROSECUTOR	CHITTOOR

INTERLOCUTORY (ANTICIPATORY BAILS)

56	CRLP/202/2019	G.SOWRI REDDY Vs STATE OF AP	V SAI KUMAR	PUBLIC PROSECUTOR (AP)	GUNTUR
57	CRLP/4458/2026	SMT PONNURU INDRAVATHI Vs THE STATE OF ANDHRA PRADESH	AMANCHARLA SATISH BABU	PUBLIC PROSECUTOR S APPADHARA REDDY	SPS NELLORE
58	CRLP/8260/2026	BAVIRISETTI SANTOSH Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	PUBLIC PROSECUTOR ARRABOLU SAI NAVEEN (CELL)	GUNTUR

59	CRLP/8655/2026	AJEESH A ALIAS AZIZ SATTI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	GUNTUR
60.1 along with 60					
60	CRLP/8810/2026	R DWARAKANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	CH B R P SEKHAR	PUBLIC PROSECUTOR SANTOSH KUMAR NAIK K (CELL)	CHITTOOR
60.1	CRLP/7472/2026	B VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	CHALLAGOLLA JHANSI RANI	PUBLIC PROSECUTOR SANTOSH KUMAR NAIK K	CHITTOOR
61	CRLP/8826/2026	MEDIKONDA JACKIN JAYA ADYAKSHA Vs THE STATE OF ANDHRA PRADESH	SARAT BABU PULIPATI	PUBLIC PROSECUTOR SHAIK JAHANGEER BASHA (CELL)	PRAKASAM
62	CRLP/8873/2026	KOKKIRIPATI NAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	MUSUDI BABJI	PUBLIC PROSECUTOR MARELLA RADHA	EAST GODAVARI
63.1 along with 63					
63	CRLP/8953/2026	SARDAR MOHAMMED SOHAIL FATAHA Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR	YSR KADAPA
63.1	CRLP/7753/2026	MOHAMMAD ALI ALIAS SHAIK MOHAMMAD ALI Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	YSR KADAPA
64	CRLP/9185/2026	MALLIPAMU GANGADHARA RAO ALIAS GANGADHAR Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
65	CRLP/9235/2026	B SOMA SHEKAR Vs THE STATE OF ANDHRA PRADESH	JITENDRA KANYALUR	PUBLIC PROSECUTOR (CELL)	CHITTOOR
66	CRLP/9321/2026	SARADA ALIAS KOVI SARADA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	PUBLIC PROSECUTOR (CELL)	SPS NELLORE
67	CRLP/9517/2026	SHAIK ASIF Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	SPS NELLORE
68	CRLP/9589/2026	SMD MAHABOOB BASHA ALIAS SHAIK MAHAMMED MAHABOOB BASHA Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	KURNOOL
69	CRLP/9641/2026	MANCHALA RAMANJANEYA REDDY Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	YSR KADAPA

70	CRLP/9869/2026	K SALIM Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	PUBLIC PROSECUTOR SIMHACHALAM KARUKOLA	ANANTAPUR
71	CRLP/10018/2026	PUNUGOTI CHANDRA SEKHARA REDDY Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	PUBLIC PROSECUTOR	PRAKASAM
72	CRLP/10023/2026 IA 1/2026 Miscellaneous Petition	SHAKEERUN ALIAS CHIMPARTI SHAKIRUN Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	PUBLIC PROSECUTOR	YSR KADAPA
73	CRLP/10176/2026 IA 1/2026 Miscellaneous Petition	G B SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR	ANANTAPUR
74	CRLP/10223/2026	MARISETTI SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO		GUNTUR
75	CRLP/10230/2026	SIRIGIRI RADHA KRISHNA ALIAS S RADHA KRISHNA Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S		PRAKASAM
76	CRLP/10233/2026	GORLE SANTHOSHI Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VIZIANAGARAM
77	CRLP/10244/2026	GUDIMETLA SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR	WEST GODAVARI
78	CRLP/10255/2026	BANDARU YERRISWAMY Vs THE STATE OF ANDHRA PRADESH	PALEGARI JAYACHANDRA	PUBLIC PROSECUTOR	ANANTAPUR
79	CRLP/10257/2026	PATHAN ISRAN ALIAS DESHMUKH ISRAN ALI KHAN Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	YSR KADAPA
80	CRLP/10262/2026	DARLA RAJINI Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	PUBLIC PROSECUTOR	PRAKASAM
81	CRLP/10276/2026	K PRABHAKAR NAIDU Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	PUBLIC PROSECUTOR	ANANTAPUR
82	CRLP/10282/2026	ANGADI MANOHAR ALIAS MANU Vs THE STATE OF ANDHRA PRADESH	GURRAMKONDA SARDAR	PUBLIC PROSECUTOR	SPS NELLORE
83	CRLP/10285/2026	TIPPANA PAVANI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	YSR KADAPA
84	CRLP/10287/2026	GURRAMKONDA SALMAN ALIAS SALMON	GURRAMKONDA SARDAR	PUBLIC PROSECUTOR	SPS NELLORE

		Vs THE STATE OF ANDHRA PRADESH			
85	CRLP/10289/2026 IA 1/2026 Miscellaneous Petition	SAKHAMURI SRINIVASU Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR	GUNTUR
86	CRLP/10486/2026 IA 1/2026 Miscellaneous Petition	VATAMBETI MUTHU ALIAS VATAMBETI MUTHU PANDYAN Vs VENATI RAJA REDDY	PATIL YUGANDHAR REDDY	PUBLIC PROSECUTOR (TOM)	CHITTOOR
87	CRLP/10493/2026 IA 1/2026 Miscellaneous Petition	KAMIREDDY NANDA REDDY Vs K KONDAPPA NAIDU	PATIL YUGANDHAR REDDY	PUBLIC PROSECUTOR (TOM)	CHITTOOR

COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Tuesday The 24th day of November 2026(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
88	CRLRC/11/2019 (CRLA/224/2016)	R VENKATESWARLU Vs STATE OF AP	EATHAKOTA VENKATA RAO	PUBLIC PROSECUTOR (AP) LEGAL AID GOLLAMUDI NAGASATYANARAYANA	SPS NELLORE
89	CRLRC/81/2019 (FCMC/44/2015) IA 1/2019 Condone Delay in Rep IA 2/2019 Suspension Petition IA 3/2019 Extension Petition IA 4/2019 Modification	V.SRINIVASULU Vs VANAJAKSHI		N ASWARTHA NARAYANA	ANANTAPUR
90.1,90.2 along with 90					
90	CRLRC/203/2019 (CC/194/2009)	V.G.V.RAMANA MURTHY Vs STATE OF AP	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) V SURENDRA REDDY	VISAKHAPATNAM
90.1	CRLRC/204/2019 (CC/196/2009)	V.G.V.RAMANA MURTHY Vs STATE OF AP	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) V SURENDRA REDDY	VISAKHAPATNAM
90.2	CRLRC/205/2019	V.G.V.RAMANA MURTHY Vs STATE OF AP	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) V SURENDRA REDDY	VISAKHAPATNAM
91	CRLRC/327/2019 (CRLA/276/2016)	G.PANDYA RAJ Vs STATE OF AP	N BHARATH SIMHA REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
92	CRLRC/387/2019 (CRLA/1/2017)	L.GOURAMMA Vs STATE OF AP	DURGA MAHINDRA PONNAM	PUBLIC PROSECUTOR (AP)	KRISHNA
93	CRLRC/424/2019 (CRLA/178/2018)	M.SURYAMANIKYAM Vs STATE OF AP	VENKATESWARA RAO GUDAPATI	PUBLIC PROSECUTOR (AP) YALLABANDI RAMATIRTHA	WEST GODAVARI
94	CRLRC/503/2019 (CRLA/217/2017)	K. BABU Vs THE STATE OF AP	RAJA REDDY KONETI	PUBLIC PROSECUTOR	KRISHNA
95	CRLRC/794/2019	CHIPPADA VAMSI Vs STATE BY PP	SRINIVASA RAO PAPPU	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
96	CRLRC/1141/2019 (CRLA/80/2017) IA 1/2019 Condone Delay Petition	BAVISETTY RAMESH Vs STATE OF AP	A S C BOSE	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
97	CRLRC/1217/2019	M/S HANUMAN ENGINEERINGS Vs STATE OF AP	K KEDHARNATH CHOWDARY	PUBLIC PROSECUTOR (AP) GARUGU N V DURGA SAI EKAMBARAM LEGAL AID	VISAKHAPATNAM
98	CRLRC/248/2020	KUMPTLA VISHNU CHAKRAM Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

99	CRLRC/269/2020 (CRLA/424/2018)	KOLLA RAJA Vs THE STATE OF ANDHRA PRADESH	K VENKATESH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
100	CRLRC/441/2020	TATAPUDI JOHNSON Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR (AP) (TOM)	EAST GODAVARI
101	CRLRC/228/2025 (CRLA/42/2023) IA 3/2025 Bail (u/s 397(1))	K GANGADHAR Vs GURRAM VENKATA LAKSHUMAIAH	T DIWAKAR REDDY	PATHI SIVA PRASAD PUBLIC PROSECUTOR	YSR KADAPA
102	CRLRC/991/2025 (CRL.MP/416/2024) IA 1/2025 Suspension Petition IA 1/2026 Recall Petition	UNDAVALLI SHIVA SANKAR Vs SMT. UNDAVALLI (NEERUKONDA SITA VIJAYA KARTHIKEYINI	DODDAKA HARSHA VARDHAN	M BALASUBRAHMANYAM PUBLIC PROSECUTOR	VISAKHAPATNAM
103	CRLRC/1027/2025 (CA/361/2024) IA 1/2025 Bail (u/s 438(1))	AKKABATHULA CHINNA RAO Vs THE STATE OF ANDHRA PRADESH	P MALLIKHARJUNA RAO	PUBLIC PROSECUTOR POLOTHI ABHINAV KRISHNA YADAV	EAST GODAVARI

104.1 along with 104

104	CRLRC/1197/2025 (FCMC/7/2023) IA 1/2025 Condone Delay Petition IA 3/2025 Direction Petition	SMT. MADANA HEMALATHA Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	PUBLIC PROSECUTOR P GOPALA KRISHNA	VIZIANAGARAM
104.1	CRLRC/670/2025 (FCMC/7/2023) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	MADANA SARVA DEMULLU Vs THE STATE OF ANDHRA PRADESH	P GOPALA KRISHNA	PUBLIC PROSECUTOR VENKAT SAILENDRA G	VIZIANAGARAM
105	CRLRC/458/2026 (CC/446/2021) IA 3/2026 Condone Delay in Rep	TARUN KUMAR KOTHARI Vs KALAGA VEERA VENKATA SIRISH KUMAR	KONDIPARTHI V RATNAKAR	NAVULURU KRISHNA SAI PUBLIC PROSECUTOR	KRISHNA
106	CRLRC/1100/2026 (F.C.O.P/129/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	PINNIBOYINA GANGADHARA RAO Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	PUBLIC PROSECUTOR SRI LAKSHMI KONDISETTY	GUNTUR

FOR COMPLIANCE

107	CRLRC/1428/2025 (F.C.O.P/685/2021) IA 3/2025 Stay Petition	GORIPARTHI SRINIVASA RAO Vs GORIPARTHI LAKSHMI	VENKAT CHALASANI	PARIMI RAMA RAYUDU PUBLIC PROSECUTOR	KRISHNA
108	CRLRC/608/2026 (CRL.MP/733/2025) IA 2/2026 Suspension Petition	ALASAPURI HEMANTH KUMAR Vs ALASAPURI ALIAS RAMISETTY SWETHA KEERTHI	JAYA PRAKASH MADASU	V SURYA KIRAN KUMAR PUBLIC PROSECUTOR	PRAKASAM
109	CRLRC/1072/2026 (CRLA/6/2024) IA 2/2026 Suspension Petition	ORUGANTI SRINIVASA RAO Vs KARRI SYAM SUNDARA RAO	AMARENDRA JILLELLA	PUBLIC PROSECUTOR	SRIKAKULAM
110	CRLRC/1079/2026 (CRLA/87/2024) IA 1/2026 Suspension Petition	MADIREPALLI HARINATH Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR D VIGNESHWAR REDDY	YSR KADAPA

111	CRLRC/1194/2026 (CRLA/105/2022) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	JALDU KALYANA RAMA Vs M/S ROOPAMS	SHAIK RAFI	PUBLIC PROSECUTOR	KRISHNA

FOR ORDERS

112	CRLA/304/2026 (CRL.MP/359/2026) IA 1/2026 Dispense with Petition	VAKATI SRINIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	PUBLIC PROSECUTOR SURESH BABU CHAPALA MALLAVELLI NAGA SAI LALITH KUMAR MADHAVI DONTHARAJU KANAKA DURGA VARA (C)	SPS NELLORE

ADMISSION

113	CRLRC/992/2019 (CRL.MP/2565/2018) IA 1/2019 Condone Delay Petition IA 2/2019 Set Aside Petition	SYED AHMAD BASHA Vs SHAIK AZGAR HUSSIAN	SATHEESH KUMAR EERLA	PUBLIC PROSECUTOR	SPS NELLORE
114	CRLRC/1204/2023 (MC/23/2016) IA 1/2023 Direction Petition	THATA NAGA VENKATA VIJAYA LAKSHMI Vs THATA NAGA RAMARAO	PETA GNANA TEJA	Dr CHALLA SRINIVASA REDDY PUBLIC PROSECUTOR	PRAKASAM
115	CRLRC/773/2026 (SC/266/2025) IA 1/2026 Stay Petition	KATARI VIJAYA CHANDRICA Vs THE STATE OF ANDHRA PRADESH	MATHE ARIEL	PUBLIC PROSECUTOR	GUNTUR
116	CRLRC/788/2026 (CRL.MP/335/2024) IA 1/2026 Stay Petition	KOLAGANI KALYAN KUMAR Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR KALE VIJAYA RAJU	GUNTUR
117	CRLRC/928/2026	MUDE VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	KRISHNA
118	CRLRC/1171/2026 IA 2/2026 Suspension Petition	GURAVEENDAGUNTA JAGAPATHI RAO Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	PUBLIC PROSECUTOR D S SIVADARSHAN	KRISHNA
119	CRLRC/1236/2026 (CA/9/2022) IA 1/2026 Suspension Petition	ARUGULA SUBBA RAO ALIAS DAYA Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO		EAST GODAVARI
120	CRLRC/1242/2026 (CRLA/5/2022) IA 1/2026 Suspension Petition	PENDYALA BABURAO ALIAS BACHI Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
121	CRLRC/1247/2026 IA 1/2026 Stay Petition IA 2/2026 Condone Delay Petition	KONDAREDDY PRABHAKAR RAO Vs THE STATE OF ANDHRA PRADESH	Y V SRINIVASAN	PUBLIC PROSECUTOR SATHUPATI PREM	GUNTUR
122	CRLRC/1252/2026 (CRL.MP/401/2025) IA 1/2026 Suspension Petition	BATTULA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	PUBLIC PROSECUTOR	SRIKAKULAM

123	CRLRC/1338/2026 (CRLA/30/2021) IA 2/2026 Suspension Petition IA 3/2026 Miscellaneous Petition IA 4/2026 Fix an Early Date IA 5/2026 Implead Petition	GUNTUBOINA SRIKANTH Vs THE STATE OF ANDHRA PRADESH	NAGARAJU PUTCHALA	PUBLIC PROSECUTOR	VISAKHAPATNAM

INTERLOCUTORY

124	CRLRC/1108/2026 (F.C.O.P/24/2022) IA 1/2026 Direction Petition	BHIMAVARAPU VINAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	V S R S NAIDU	PUBLIC PROSECUTOR N SIVA REDDY	EAST GODAVARI
125	CRLRC/1255/2026 (CRLA/90/2024) IA 2/2026 Suspension Petition IA 3/2026 Modification	CHEREDDY SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	PUBLIC PROSECUTOR	GUNTUR

FINAL HEARING

126.1 along with 126

126	CRLRC/515/2026 (CRLA.MU/47/2018)	RONGALI SRINIVASA RAO Vs RONGALI VENKATA SURYA PRASAD	SHAIK MEERAVALI	CHALLA AJAY KUMAR PUBLIC PROSECUTOR	VISAKHAPATNAM
126.1	CRLRC/516/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Suspension Petition	GATREDDI SRINIVASA RAO Vs RONGALI VENKATA SURYA PRASAD	SHAIK MEERAVALI	CHALLA AJAY KUMAR PUBLIC PROSECUTOR	VISAKHAPATNAM

ADMISSION (MP AND MLA CASES)

127	CRLP/10253/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DUGGEMPUDI KISHORE REDDY Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	PUBLIC PROSECUTOR	GUNTUR

ADMISSION

128	CRLA/641/2026 (SC.SPL/76/2020) IA 1/2026 Suspension Petition	THAPETLA BHIMA RAJU Vs THE STATE OF ANDHRA PRADESH	SIVANAYAK KORRA	PUBLIC PROSECUTOR PATHURI SRINIVAS	KRISHNA

INTERLOCUTORY

129	IA/2/2025 Condone Delay Petition CRLA/2959/2025/ (Filing No.)	MASIMUKKU VENKATA SIRISHA Vs	KHAJA KHUTUBUDDIN SHAIK	NARASIMHA RAO GUDISEVA	KRISHNA
130	IA/1/2025 Spl Leave Petition CRLA/2959/2025/ (Filing No.)	MASIMUKKU VENKATA SIRISHA Vs	KHAJA KHUTUBUDDIN SHAIK	NARASIMHA RAO GUDISEVA	KRISHNA
131	IA/1/2026 Leave Petition CRLA/669/2026/ (Filing No.)	THE STATE OF ANDHRA PRADESH Vs BOMMALI ADINARAYANA @ CHINNARAO	PUBLIC PROSECUTOR	SRINIVAS AMBATI	SRIKAKULAM
132	IA/2/2026 Condone Delay Petition CRLA/669/2026/ (Filing No.)	THE STATE OF ANDHRA PRADESH Vs BOMMALI ADINARAYANA @ CHINNARAO	PUBLIC PROSECUTOR	SRINIVAS AMBATI	SRIKAKULAM

ADMISSION (MP AND MLA CASES)

133	CRLRC/708/2026	ALLA RAMAKRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	PUBLIC PROSECUTOR UNNAM AKHIL CHOWDARY	GUNTUR
134	CRLP/7178/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KAKANI GOVARDHAN REDDY Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	PUBLIC PROSECUTOR	PRAKASAM
135	CRLP/9471/2026 IA 1/2026 Stay Petition	KOTA DEVADASU Vs THE STATE OF ANDHRA PRADESH	VELADI SAI SRI HARSHA	PUBLIC PROSECUTOR	KRISHNA
136	CRLP/10251/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MUKAMALLA SAMBIREDDY Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR	GUNTUR
137	CRLP/10261/2026 IA 1/2026-Dispense with Petition IA 2/2026-Stay Petition	INTURI ANJI REDDY Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	PUBLIC PROSECUTOR	GUNTUR